- (b) if so, the details of the progress made so far in this regard:
- (c) whether Ministry of Food Processing Industry has submitted their final report to the Ministry after taking action in this regard:
  - d) if so, the details thereof.

Written Answers

- e) if not, the reasons therefor: and
- ) the action proposed to be taken by the Central Government against the trawler owners for not fitting such devices in their trawlers?

THE MINISTER OF STATE :: THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NACAYAN PRASAD NISHAD) : (a) No. Sir However, the matter was taken up with the Ministry of Agriculture.

- (b) to (e). Does not arise
- (f) At present there is no stipulation requiring prawn fishing trawlers to install turtle exclusive devices (TEDs). Therefore, the question of taking action against the trawler owners does not arise.

[English]

## Chakma Refugees

2616. SHRI P.R. DASMUNSI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of Chakma refugees not camping at Assam. Tripura. Meghalaya. Manipur and Arunachal Pradesh as on March 31, 1996:
- (b) whether any negotiation has been made with the Government of Bangladesh for their deportation and
- (c) if so the time by which they are likely to be deported to their home country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD, MAQBOOL DAR): (a) to (c). The information is being collected and will be furnished after it is received from the State Governments.

## Scarcity of Fertilizers

- 2617. SHRI KRISHAN LAL SHARMA Will the Minister of AGRICULTURE be pleased to state
- (a) whether there is marked decline in the production of foodgrains in the country during the last 4-5 years;
- (b) whether according to report of the fertilisers in dustry, imbalanced use of fertilisers has been a major cause of fall in foodgrains production; and
- (c) if so, the measures Government propose to take in the matter?

- THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA): (a) The production of foodgrains has shown a rising trend since 1991-92 except for a fall in 1995-96.
- (b) The decline in production of foodgrains during 1995-96 are attributed mainly to unfavourable raintainand weather conditions in addition to lower consumption and imbalanced use of fertilizers particularly during rabiseason.
- the Government of India had introduced a scheme on Concessional Sale of Decontrolled Fertilizers during Rabi 1992-93. Under this scheme concession is given to the P & K fertilisers. The scheme is still continuing and the budget provision under this scheme has been enhanced from Rs. 500 crores to Rs. 2242 crores during the current financial year 1996-97. Per tonne concession has been enhanced as follows:

		(Rs. per tonne
DAP (Indig )	1000	3000
DAP (Imported)	-	1500
MOP	1000	1500
SSP	340	500
Complexes	435-999	1304-2633

Government of India under the scheme Balanced and integrated Use of Fertilisers, is promoting the concept of balanced use of fertilisers in conjuction with organic manure green manuring compost, bio-fertiliser etc.

[Translation]

## Integrated Cereals Development Programme (Rice)

- 2618 SHRI N.J. RATHWA: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Integrated Cereals Development Programme (Rice) has been implemented in Gujarat in place of centrally sponsored rice development programme:
  - (b) if so, the details thereof.
- (c) whether the Government propose to include all the blocks of State and the machinery like power timers thrasher, etc. under this new programme and also propose to continue providing assistance for the pesticides.
  - (d) if so, the details thereof; and
- (e) the time by which a decision is likely to be taken by the Union Government in this regard?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA): (a) and (b). Integrated Programme for Rice Development (IPRD)